TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No. 1/Judicial/Misc./TDSAT/2012

Dated: 05.04.2021

NOTICE

Consequent upon declaration of holiday on 14th April, 2021(Wednesday) on account of Birthday of Dr. B.R. Ambedkar, the matter listed before Hon'ble Bench of TDSAT and the Registrar Court would be taken up as detailed below:-

(i) Matters listed before Hon'ble Bench

1.	BROADCASTING	SITI NETWORKS LTD	TRUST LEGAL ADVO. &	
	PETITION/75/2021	VS	CONSULTANTS	
		GOLDY CABLE NETWORK	CONSOLIANTS	14.04.2021
	ALONG WITH	AND ANR		0.10
		Social Militaria - Subscittado - Subscitado		Shifted to
	BROADCASTING	SITINETWORKS LTD	TOUGHTLEON	15.04.2021
	PETITION/76/2021	VS	TRUST LEGAL ADVO. &	-do-
		JAYA CITY CABLE NETWORK AND	CONSULTANTS	
		ANR		
	BROADCASTING	10 WOODS		
	PETITION/77/2021	SITI NETWORKS LTD.	TRUST LEGAL ADVO. &	-do-
	1 211101011112021		CONSULTANTS	
	BROADCASTING	SAI NETWORK AND ANR		
		SITI NETWORKS LTD.	TRUST LEGAL ADVO. &	-do-
	PETITION/78/2021	VS	CONSULTANTS	
	WITH	SITI SAHIL CABLE NETWORK AND		2
	MISC APPLICATION/21/2021	ANR		
	BROADCASTING	SITT NETWORKS LTD	TRUST LEGAL ADVO. &	-do-
	PETITION/79/2021	VS	CONSULTANTS	
		KRISHNA CABLE NETWORK AND		
		ANR		
	BROADCASTING	SITI NETWORKS LTD	TRUST LEGAL ADVO. &	-do-
	PETITION/80/2021	VS	CONSULTANTS	
		BAJPAI CABLE NETWORK AND ANR		
2.	E .A/2/2021	TATA COMMUNICATIONS LIMITED	Mr. RISHI KAPOOR,	Listed on
	[ARISING OUT OF ORDER DT.	VS	Mr. AJAY SINGH	14.04.2021
	31.01.2020]	HONESTY NET SOLUTIONS (INDIA)		
	IN	PVT LTD	GAHLAWAT,	Shifted to
	TELECOM PETITION/79/2019			15.04.2021
3.	TELECOM PETITION/12/2021	TATA COMMUNICATIONS LIMITED	Mr.RISHI KAPOOR,	Listed on
		VS		14.04.2021
	ALONG WITH	UCOM DIGITAL PVT.LTD		

	TELECOM PETITION/13/2021			15.04.202
	TELECOM PETITION/13/2021			
		TATA COMMUNICATIONS LIMITED	Mr.RISHI KAPOOR	-do-
		VS PCV AVSHAV COMMUNICATIONS		
		RGV AKSHAY COMMUNICATIONS INDIA PVT. LTD.		
4.	BROADCASTING	SITI NETWORKS LTD.	THISTIFALABOR	
1013	PETITION/194/2021	VS	TRUST LEGAL ADVO. &	Listed on
		GAJENDRA SINGH AND ANR	CONSULTANTS	14.04.202
	ALONG WITH	O TO ENDING ON ON AND AND		Object to
				Shifted to
	BROADCASTING	SITI NETWORKS LTD.	TRUST LEGAL ADVO. &	15.04.202
	PETITION/195/2021	VS	Specification was a server and property of the server of t	-do-
		TIGALA CABLE TV NETWORK AND	CONSULTANTS	
		ANR		
	BROADCASTING	SITI NETWORKS LTD.	TRUST LEGAL ADVO. &	-do-
	PETITION/196/2021	VS	CONSULTANTS	
		RADHE RADHE CABLE NETWORK	CONSOLIANTS	
		AND ANR		
	BROADCASTING	SITI NETWORKS LTD.	TRUST LEGAL ADVO. &	-do-
	PETITION/197/2021	VS	CONSULTANTS	
		SHRI SHYAM CABLE NETWORK		
		AND ANR		
	BROADCASTING	SITI NETWORKS LTD.	TRUST LEGAL ADVO. &	-do-
	PETITION/198/2021	VS	CONSULTANTS	
		RAKESH KUMAR KUMAWAT AND		
		ANR		
	BROADCASTING	SITI NETWORKS LTD.	TRUST LEGAL ADVO. &	-do-
	PETITION/199/2021	VS	CONSULTANTS	
		SHYAM BABA COMMUNICATION		
		AND ANR		
	BROADCASTING	SITI NETWORKS LTD.	TRUST LEGAL ADVO. &	-do-
	PETITION/200/2021	VS	CONSULTANTS	
- Contract	PDCA DCA CTINIO	KIRAN CABLE NETWORK AND ANR		
	BROADCASTING BETITION/204/2024	SITI NETWORKS LTD.	TRUST LEGAL ADVO. &	-do-
	PETITION/201/2021	VS	CONSULTANTS	
		MISHRA CABLE NETWORK AND		
	BROADCASTING	SITI NETWORKS LTD.	TRUST LEGAL ADVO. &	40
	PETITION/202/2021	VS		-do-
		RAKESH CABLE NETWORK AND	CONSULTANTS	
		ANR		
-	BROADCASTING	NXT DIGITAL LIMITED (FORMERLY	Ms.VANDANA D	Listed on
5.	CONTRACTOR CONTRACTOR OF THE CONTRACTOR	TOTAL CONTRACTOR OF THE PROPERTY OF THE PROPER	1810. V 18D 18/1 U	LISIEU OII

		VS	Mr.SHARATH SAMPATH	T
		ROMEL VAZ (LOCAL CABLE OPERATOR) & ORS	Mr.NASIR HUSAIN	Shifted to 15.04.2021
6.	BROADCASTING	SITI CABLE NETWORK LTD.	TRUST LEGAL ADVO. &	
	PETITION/721/2020	VS RATHI CABLE NETWORK AND ANR.	CONSULTANTS	Listed on 14.04.2021
		TOTTH GABLE NETWORK AND ANK.	Mr.HIMANSHU DHAWAN	Shifted to 15.04.2021
	ALONG WITH			13.04.2021
	BROADCASTING	SITI NETWORKS LTD	TRUST LEGAL ADVO. &	-do-
	PETITION/724/2020	VS	CONSULTANTS	
		SAINI CABLE NETWORK AND ANR	Mr.HIMANSHU	
			DHAWAN	
	BROADCASTING	SITI NETWORKS LTD		
	PETITION/725/2020	VS	TRUST LEGAL ADVO. &	-do-
		NEHRA CABLE NETWORK AND	CONSULTANTS	
		ANR.	Mr.HIMANSHU	
			DHAWAN	
	BROADCASTING	SITI NETWORKS LTD	TRUST LEGAL ADVO. &	-do-
	PETITION/726/2020	VS	CONSULTANTS	
		FRIENDS CABLE NETWORK AND	Mr.HIMANSHU	
		ANR	DHAWAN	
	BROADCASTING	SITI NETWORKS LTD	TRUST LEGAL ADVO. &	-do-
	PETITION/727/2020	VS	CONSULTANTS	
		S.K. SITI CABLE NETWORK AND	Mr.HIMANSHU	
		ANR	DHAWAN	
7.	TELECOM PETITION/7/2021	TATA COMMUNICATIONS LIMITED	Mr.RISHI KAPOOR	Listed on
		VS	Mr.P.R. KOVILAN/	14.04.2021
		CAUVERY POWER TRADING	GEETHA KOVILAN	
		CHENNAI PVT LTD.		Shifted to
				20.04.2021
8.	BROADCASTING	BENNETT.COLEMAN AND CO. LTD.	Mr.KUNAL TANDON	Listed on
	PETITION/763/2020	VS	Ms.SNEHA RAVI IYER	14.04.2021
		WELWORTH SOFTWARE PVT.LTD.	Mr.ROHIT SHARMA &	
		AND ANR	ROUNAK NAYAK	Shifted to
9.	BROADCASTING	MASTER CHANNEL COMMUNITY	THICTICAL AND	20.04.2021
٥.	PETITION/203/2021	NETWORK PVT LTD	TRUST LEGAL ADVO. &	Listed on
		VS	CONSULTANTS	14.04.2021
		SRI VENKATESHWARA CABLE		Shifted to
		NETWORK AND ANR		20.04.2021
10.	BROADCASTING	STAR INDIA PVT. LTD.	Mr.KUNAL TANDON	Listed on
	PETITION/737/2020	VS	Mr.ROHIT SHARMA &	14.04.2021

		WELWORTH SOFTWARE PVT.LTD. AND ANR	ROUNAK NAYAK Ms.SNEHA RAVI IYER	Shifted to 20.04.2021
11.	BROADCASTING PETITION/702/2020	NXTDIGITAL LIMITED (FORMERLY KNOWN AS GRANT INVESTRADE LIMITED VS OMKAR CABLE NETWORK AND ORS	Ms.VANDANA D JAISINGH Mr.SHARATH SAMPATH Mr.SARAD KUMAR SUNNY Mr.ARJUN NATARAJAN ADVOCATE	Listed on 14.04.2021 Shifted to 20.04.2021

(ii) All matters listed on 14th April, 2021(Wednesday) before Registrar Court is shifted to 20th April, 2021(Wednesday).

Desk Officer

To,

- Notice Board.
- 2. TDSAT's website.
- 3. PPS to Hon'ble Chairperson, TDSAT.